

(३) घर बनाने और स्वास्थ्य सेवाओं के लिए।

योजना में निहित कार्यक्रमों से जो सार्वजनिक लाभ होगा उसके अतिरिक्त उपरोक्त मदों में हरिजनों के लिए विशेष व्यवस्था है।

Machine Tools

937. **Shri P. C. Borooah:** Will the Minister of Commerce and Industry be pleased to state:

(a) how much worth of machine tools were manufactured in the country in 1951, 1955 and in each of the years in the Second Five Year Plan;

(b) how much worth of the tools were imported in each of these years;

(c) how much worth of the tools were exported to other countries during these years; and

(d) the annual target of tool production for the Third Five Year Plan?

The Minister of Industry (Shri Manubhai Shah): (a) to (c).

Year	Values in Rs. lakhs		
	Indigenous production	Imports	Exports
1951	47.31	250.00	
1955	156.14	528.97	
1956	250.48	837.28	..
1957	459.64	1547.27	2.31
1958	649.68	1685.88	0.95
1959	860.50	1632.77	1.42
1960	970.00	1723.19	4.20

(up to October) (Jan-Oct.)

Estimated production in Small Scale Sector in 1960 is Rs. 3 crores.

(d) The Planning Commission has proposed a tentative target for the production of Rs. 30 crores worth of machine tools by 1965-66. It has been suggested that this may be raised to Rs. 36 crores and if necessary to Rs. 45 crores per year by 1965-66.

Premier Automobiles, Bombay

939. **Shri Hem Barua:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that Premier Automobiles of Bombay have approached Government with a programme towards the increase of production of cars and trucks by the company; and

(b) if so, the broad outline of the programme?

The Minister of Industry (Shri Manubhai Shah): (a) and (b). M/s. Premier Automobiles Ltd., Bombay, have applied for a licence under the Industries (Development and Regulation) Act, 1951, for increasing their existing installed capacity for the manufacture of cars and trucks to 15,000 Nos. each and also to undertake the manufacture of automotive diesel engines for fitment into their truck chassis.

Hostile Nagas Arrested

940. { Shri D. C. Sharma:
Shri Ram Garib:

Will the Prime Minister be pleased to state:

(a) the total number of hostile Nagas arrested during the year 1960 and the figures as compared to the year 1959; and

(b) the action taken against them?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). The information is being collected and will be placed on the table of the House.

X-Ray Plants

941. **Shri D. C. Sharma:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that X-ray plants are included in luxury goods;

(b) if so, the reasons therefor; and

(c) the steps proposed to be taken to exclude this item from luxury goods so that more doctors could install them in their clinics?

The Minister of Industry (Shri Manubhai Shah): (a) to (c). No, Sir. All reasonable assistance is given for installation of X-ray plants.

Licences for Starting new Industries in Hill Regions

942. Shri J. B. S. Bist: Will the Minister of Commerce and Industry be pleased to state:

(a) the total number of licences issued by Government so far in starting new industries in hill regions of U.P., Himachal Pradesh, Punjab and West Bengal;

(b) whether all these licences have been used and industries started; and

(c) if not, the number of unused licences?

The Minister of Industry (Shri Manubhai Shah): (a) The information is being published regularly in the Journal of Industry and Trade.

(b) and (c). In the case of the licences granted already, the undertakings have either been established or are being established unless the licences have been revoked. Separate record is not being maintained for the licences issued for the hilly regions.

Waiting List of Workcharged Staff for Allotment of Quarters

943. Shri Tangamani: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that every Superintending Engineer of C.P.W.D. in Delhi is expected to bring up-to-date the waiting list for allotment of AW and BW type of quarters every year before the first of April by inviting applications for the eligible workcharged staff before the first of March every year;

(b) if so, whether such a list was prepared in 1958 in all the circles and was brought up-to-date in April 1959 and in April 1960; and

(c) if not, the names of the circles where it was not done and the reasons therefor?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) Yes.

(b) and (c). The lists were prepared by all the Circles in Delhi in 1958 when 100 'G' class quarters were earmarked for allotment to workcharged staff falling in Class BW. As there has been no further allotment of quarters in AW and BW classes, the following Circles did not bring the list up-to-date:—

- (1) Delhi State Circle.
- (2) First Circle.
- (3) 2 Second circle.
- (4) Construction Circle.
- (5) Central Circle.
- (6) S.S.W. (Aviation).
- (7) Electrical Circle II.
- (8) 3rd Circle.

Strict instructions for maintenance of waiting lists up-to-date are being issued by the Chief Engineer, C.P.W.D.

Waiting List of Workcharged Staff for Allotment of Quarters

944. Shri Tangamani: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that every Divisional Officer of the C.P.W.D. in Delhi is expected to bring up-to-date the waiting list for allotment of CW and DW type of quarters every year before the first of April by inviting applications from the eligible workcharged staff before the first of March every year;

(b) if so, whether such a waiting list was brought up-to-date in April, 1958, in April, 1959 and in April, 1960 in all the Divisions; and